

I, **Mimansha Choudhary** daughter of **Shri Dharam Nath Choudhary**, aged **29** yrs, belonging to **Bihar** details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (Mr. Gajanand Mehta)	Dependant -1 (Shubh Anand: 2 months old son)	Dependant-2 Name	Dependant-3 Name
(i)	Cash	₹22000	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, financial Institution and Non-Banking Financial Companies	₹99,000 in Savings account(as on 20/01/25); ₹35,244 in PPF; ₹91,627 in Tax Saver 5-year FD; ₹3,10,932 in 400 days fixed deposits; 2,00,000 in joint account with spouse	He is an independent assessee and files his asset declaration separately	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in Companies,	NIL	NIL	NIL	NIL	NIL
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc)	Yamaha RayZR BR 32AJ9994	NIL	NIL	NIL	NIL
(vi)	Jewellery (details of weight and value)	425 grams gold 4.25 kg silver, 3 carat diamonds (as per market value)	NIL	30 gms gold, 400 gms silver Note: (gifts of relatives to newborn son)	NIL	NIL
vii	Other assets, such as values of claims/ interests	2 Diwan Beds, Refrigerator, Smart TV, Split AC, Washing Machine, Geyser, Laptop, Iphone, Samsung Tab, furniture and	NIL	NIL	NIL	NIL

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		other household items.				
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Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.
 *. Dependant here means a person substantially dependant on the income of the employee.

B. Detail of Immovable assets.

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name	Dependant – 1 Name	Dependant- 2 Name	Dependant- 3 Name
(i)	Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement- Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	NIL	NIL	NIL	NIL	NIL
iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market	NIL	NIL	NIL	NIL	NIL

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value					
(v) Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on _____
			NIL
(a)	(i) Loans from Banks	NIL	
	(ii) Loans form Financial Institutions	NIL	NIL
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to department dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN))	Assesment Year -2024-25 Income Tax Paid Rs.82,678 PAN- BLYPC2940R	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. PERSONAL DETAIL :

i) GPF/CPF/PRAN NO

:- PRAN- 111107020754

ii) Gender

:- Female (M/F)

iii) Date of Birth

:- 0 5 0 3 1 9 9 5 (DD/MM/YYYY)

iv) Class/Group

:- B (A/B/C)

v) Cadre

:- Bihar Legislative Assembly Secretariat Service
(Full Name e.g., B.A.S. Bihar Administrative Service.
B.S.S. Bihar Secretariat Service etc.)

vi) Home District

:- Madhubani

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I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 13.02.2025

Signature



Name of Employee: Mimansha Choudhary

Designation: Section Officer

Department: Bihar Legislative Assembly, Patna